| | STAT | ISTICAL INFORMATION REGARD | ING COMME | RCIAL CAS | SES PEND | ING IN T | не сомме | RCIAL CO | JRTS FOR | тне мо | NTH OF J | UNE-2023. | |
|----------|-------------------------|---|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|-----------------------|------------------|-------------------------------------|
| | | | | | ANNEX | URE-A | | | | | | | |
| | WANT OF THE | NAME OF THE COURT | | oppww. | INSTITUT | OF JUN | THE MONTH E | DISPOSA | L FOR THE | F JUNE | PENDENCY AS | Average No. of | |
| SL NO | NAME OF THE DISTRICT | | Designated/ Dedicated | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.06.2023 | days taken to decide the case |
| 1 | High | Court of Karnataka | - | 808 | 0 | 62 | 0 | 21 | 0 | 0 | 1 | 848 | 9 Months 23 Days |
| | | | | D | ISTRICT | JUDICIAF | RY | | | | | | |
| | BENGALURU CITY | LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83 | Dedicated | 531 | 0 | 34 | 0 | 40 | 0 | 0 | 0 | 525 | 1 Year 5 Months 9 Days |
| | | LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84 | Dedicated | 433 | 0 | 27 | 3 | 46 | 0 | 0 | 0 | 417 | 1 Year 6 Months 7 Days |
| | | LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85 | Dedicated | 220 | 0 | 34 | 2 | 31 | 0 | 0 | 0 | 225 | 10 Months 2 Days |
| | | LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86 | Dedicated | 255 | 0 | 26 | 2 | 43 | 1 | 0 | 0 | 239 | 7 Months 13 Days |
| 1 | | LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87 | Dedicated | 359 | 0 | 30 | 3 | 83 | 1 | 0 | 0 | 308 | 8 Months 16 Days |
| | | LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88 | Dedicated | 261 | 0 | 39 | 0 | 32 | 0 | 0 | 0 | 268 | 6 Months 23 Days |
| | | LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89 | Dedicated | 392 | 0 | 32 | 6 | 34 | 0 | 0 | 0 | 396 | 10 Months 20 Days |
| | | LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90 | Dedicated | 494 | 0 | 30 | 0 | 40 | 1 | 0 | 0 | 483 | 1 Year 20 Days |
| | | LII Addl. City Civil and Sessions Judge, Bengaluru City. | Designated | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - |

| G. | NAME OF THE | NAME OF THE COURT | | oppwys | INSTITUT | OF JUNI | THE MONTH | DISPOSA | L FOR THE | MONTH O | F JUNE | PENDENCY AS | Average No. of days taken to decide the case |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|-----------------------|------------------|---|
| SL NO | NAME OF THE DISTRICT | | Designated/ Dedicated | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.06.2023 | |
| | | Prl.District & Sessions Court Bagalkot | Designated | 34 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 34 | - |
| 2 | BAGALKOT | I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi) | Designated | 12 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 | - |
| 3 | BELAGAVI | Prl.District & Sessions Court, Belagavi | Designated | 232 | 0 | 27 | 0 | 2 | 3 | 0 | 0 | 254 | 8 months 8 Days |
| | BALLARI | Prl. District and Sessions Judge, Ballari. | Designated | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - |
| 4 | | IV Addl. District & Sessions Judge, (Commercial Court), Ballari | Dedicated | 284 | 0 | 29 | 0 | 28 | 0 | 0 | 0 | 285 | 9 Months 13 Days |
| | BENGALURU RURAL | I Addl. District and Sessions Judge, Bengaluru Rural. | Designated | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - |
| 5 | | X Addl. District & Sessions Judge, Bengaluru Rural | Dedicated | 348 | 0 | 39 | 1 | 8 | 0 | 0 | 0 | 380 | 4 Months 17 Days |
| | | XI Addl. District & Sessions Judge, Bengaluru Rural | Dedicated | 377 | 0 | 35 | 0 | 26 | 4 | 0 | 0 | 382 | 10 Months 22 Days |
| 6 | BIDAR | Prl.District & Sessions Court, Bidar | Designated | 510 | 0 | 12 | 0 | 1 | 0 | 0 | 0 | 521 | 5 Years 5 Months 7 Days |
| 7 | CHAMARAJANAGAR | Prl.District & Sessions Court, Chamarajanagara | Designated | 57 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 56 | 6 Months 11 Days |
| 8 | CHIKKABALLAPURA | Prl. District and Sessions Judge, Chikkaballapura | Designated | 696 | 0 | 10 | 0 | 18 | 0 | 0 | 0 | 688 | 2 Years 9 Months |
| 9 | CHIKKAMAGALURU | Prl. District and Sessions Judge, Chikkamagaluru | Designated | 111 | 0 | 25 | 0 | 3 | 0 | 0 | 0 | 133 | 3 Years 10 Months 4 Days |
| 10 | CHITRADURGA | Prl.District & Sessions Court, Chitradurga | Designated | 28 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 26 | 11 Months 7 Days |

| | NAME OF THE DISTRICT | NAME OF THE COURT | | | INSTITUT | OF JUN | THE MONTH | DISPOSA | L FOR THE | PENDENCY AS | Average No. of | | |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|-----------------------|------------------|-------------------------------------|
| SL NO | | | Designated/ Dedicated | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.06.2023 | days taken to decide the case |
| 11 | DAKSHINA | I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru | Designated | 1074 | 0 | 83 | 0 | 48 | 0 | 0 | 0 | 1109 | 7 Months 14 Days |
| 11 | KANNADA | IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru | Designated | 1211 | 0 | 71 | 0 | 13 | 0 | 0 | 0 | 1269 | 9 Months 7 Days |
| 12 | DAVANAGERE | Prl.District & Sessions Judge, Davangere | Designated | 792 | 0 | 26 | 0 | 21 | 0 | 0 | 0 | 797 | 1 Year 24 Days |
| 13 | DHARWAD | Prl. District & Sessions Court,Commercial Court | Designated | 266 | 0 | 20 | 0 | 6 | 0 | 0 | 0 | 280 | 1 Year 9 Months 22 Days |
| | | V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi) | Designated | 276 | 0 | 16 | 0 | 14 | 0 | 0 | 0 | 278 | 8 Months 3 Days |
| 14 | GADAG | Addl. District & Sessions Court, Gadag | Designated | 356 | 0 | 2 | 0 | 7 | 0 | 0 | 0 | 351 | 1 Year 5 Months 6 Days |
| 15 | HASSAN | Prl.District & Sessions Judge, Hassan | Designated | 930 | 0 | 35 | 0 | 17 | 0 | 0 | 0 | 948 | 2 Years 7 Months 11 Days |
| 16 | HAVERI | Prl.District and Sessions Court Haveri | Designated | 96 | 0 | 7 | 0 | 1 | 0 | 0 | 0 | 102 | 10 Months |
| 17 | KALABURAGI | Prl District Judge, Commercial Court Kalaburagi | Designated | 32 | 0 | 1 | 0 | 2 | 0 | 0 | 0 | 31 | 3 Years 4 Months 14 Days |
| 18 | KODAGU | I Addl. District & Sessions Judge | Designated | 148 | 0 | 10 | 0 | 7 | 0 | 0 | 0 | 151 | 1 Year 2 Months 17 Days |
| 19 | KOLAR | Prl.District & Sessions Judge, Kolar | Designated | 55 | 0 | 6 | 0 | 1 | 0 | 0 | 0 | 60 | 5 Months 9 Days |
| 20 | KOPPAL | Prl. Dist. & Sessions Court, Koppal | Designated | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 19 | - |

| | NAME OF THE DISTRICT | NAME OF THE COURT | | | INSTITUT | TION FOR | THE MONTH | DISPOSA | L FOR THE | PENDENCY AS | Average No. of | | |
|----------|-------------------------|---|--------------------------|--------------------|----------------------------|--------------------------|--------------------------------------|----------|---------------------|--------------|-----------------------|------------------|-------------------------------------|
| SL NO | | | Designated/ Dedicated | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.06.2023 | days taken to decide the case |
| 21 | MANDYA | Prl. District & Sessions Judge, Mandya | Designated | 140 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 143 | - |
| 22 | MYSURU | Prl.District & Sessions Court, Mysuru | Designated | 454 | 0 | 49 | 0 | 9 | 0 | 0 | 0 | 494 | 1 Year 1 Month 11 Days |
| | | II Addl. District & Sessions Court, Mysuru | Designated | 788 | 0 | 52 | 0 | 4 | 0 | 0 | 0 | 836 | 11 Months 23 Days |
| 23 | RAICHUR | Prl.District & Sessions Court, Raichur | Designated | 29 | 0 | 2 | 0 | 1 | 1 | 0 | 0 | 29 | 3 Years 1 Month 23 Days |
| 24 | RAMANAGARA | Prl.District & Sessions Court, Ramanagara | Designated | 22 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 22 | - |
| | SHIVAMOGGA | Prl.District & Sessions Court, Shivamogga. | Designated | 37 | 0 | 4 | 0 | 2 | 1 | 2 | 0 | 36 | 11 Months 25 Days |
| | | II Addl.District & Sessions Court, Shivamogga. | Designated | 22 | 0 | 1 | 0 | 1 | 2 | 0 | 0 | 20 | 4 Years 5 Months 11 Days |
| 25 | | III Addl.District & Sessions Court, Shivamogga. | Designated | 44 | 0 | 1 | 2 | 0 | 0 | 0 | 0 | 47 | - |
| | | V Addl.District & Sessions Court, Shivamogga (sitting at Sagar) | Designated | 50 | 0 | 1 | 0 | 3 | 0 | 0 | 0 | 48 | - |
| | | IV Addl.District & Sessions Court, Shivamogga (sitting at Bhadravathi) | Designated | 37 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 37 | - |
| | TUMAKURU | I Addl.District & Sessions Court, Tumakuru | Designated | 23 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 21 | 1 Year 28 Days |
| | | II Addl.District & Sessions Court, Tumakuru | Designated | 27 | 0 | 1 | 0 | 4 | 0 | 0 | 0 | 24 | 9 Months 12 days |
| 26 | | V Addl. District and Sessions Judge, Tumakuru. | Designated | 39 | 0 | 7 | 0 | 1 | 0 | 0 | 0 | 45 | 5 Years 6 Months 19 Days |

| | NAME OF THE DISTRICT | NAME OF THE COURT | | | INSTITUT | INSTITUTION FOR THE MONTH OF JUNE | | | L FOR THE | PENDENCY AS | Average No. of days taken to | | |
|----------|-------------------------|--|--------------------------|--------------------|----------------------------|--------------------------------------|--------------------------------------|----------|---------------------|--------------|------------------------------|------------------|-------------------------------|
| SL NO | | | Designated/ Dedicated | OPENING BALANCE | TRANSFE RRED (U/s 9) | FRESH INSTITUTI ON | INSTITUITIO N THROUGH TRANSFER | DISPOSAL | TRANSFER RED OUT | MADE OVER | DATA CLEARAN CE | ON 30.06.2023 | decide the |
| | | VI Addl.District & Sessions Court, Tumakuru | Designated | 48 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 44 | 6 Months 22 Days |
| 27 | UDUPI | Prl.District & Sessions Court | Designated | 410 | 0 | 42 | 0 | 23 | 0 | 0 | 0 | 429 | 10 Months 20 Days |
| 28 | UTTARA KANNADA | Prl. District Court. Karwar | Designated | 46 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 45 | 8 Months 18 Days |
| | VIJAYAPURA | I Addl. Dist. & Sessions Judge, Vijayapur | Designated | 21 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 22 | - |
| 29 | | II Addl. Dist. & Sessions Judge, Vijayapur | Designated | 17 | 0 | 4 | 0 | 3 | 0 | 0 | 0 | 18 | 10 Months 4 Days |
| | | III Addl. Dist. & Sessions Judge, Vijayapur | Designated | 21 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 20 | 1 Year 13 Days |
| | | IV Addl. Dist. & Sessions Judge, Vijavapur | Designated | 21 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 23 | - |
| 30 | YADGIR | Prl.District & Sessions Court, Yadgir | Designated | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 11 | - |
| | Total | | | 13196 | 0 | 876 | 19 | 634 | 14 | 2 | 0 | 13441 | 1 Year 5 Months 24 Days |